

candidates from the Hindu Mahasabha and the Muslim League.

India has really lost one of its very great sons and I wish that he House expresses its grief by standing for a couple of minutes in silence.

The House stood in silence for two minutes.

DEATH OF SHRI JAMULAPUR KESAVA RAO

Mr. Deputy-Speaker: I regret to have to inform the House of the death of Shri Jamulapur Kesava Rao who was a Member of the Provisional Parliament. I desire on behalf of the House to express our sense of loss on his passing away and to convey our condolences to his family. The House may again stand in silence for two minutes to express its sorrow.

The House stood in silence for two minutes.

FINANCE BILL

PETITION RECEIVED

Secretary: Sir, under Rule 131 of the Rules of Procedure and Conduct of Business in the House of the People I have to report that a petition as per statement laid on the table has been received relating to the Bill to give effect to the financial proposals of the Central Government for the financial year 1953-54 which was introduced in the House of the People on the 27th February, 1953, by Shri C. D. Deshmukh, Minister of Finance.

STATEMENT

Petition relating to the Bill to give effect to the financial proposals of the Central Government for the financial year 1953-54, which was introduced in the House of the People on the 27th March, 1953.

Number of signatories	District or town	State
1	Delhi	Delhi

VINDHYA PRADESH LEGISLATIVE ASSEMBLY (PREVENTION OF DISQUALIFICATION) BILL

The Minister of Home Affairs and States (Dr. Katju): I beg to move for leave to introduce a Bill* to declare certain offices of profit not to disqualify their holders for being chosen as, or for being, members of the Legislative Assembly of the State of Vindhya Pradesh.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill to declare certain offices of profit not to disqualify their holders for being chosen as, or for being, members of the Legislative Assembly of the State of Vindhya Pradesh.”

The motion was adopted.

Dr. Katju: I introduce the Bill.

ELECTION TO COMMITTEES

NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to move:

“That this House do proceed to elect, in such manner as the Speaker may direct, four Members of the House of the People to serve for a period of three years on the National Food and Agriculture Organisation Liaison Committee, constituted under the Resolution of the Government of India in the Ministry of Agriculture (now Food and Agriculture) No. F. 16-72/47-Py., dated the 8th November, 1948.”

Mr. Deputy-Speaker: The question is:

“That this House do proceed to elect, in such manner as the Speaker may direct, four Members of the House of the People to serve for a period of three years on the National Food and Agriculture Organisation Liaison Committee, constituted under the Resolution of the Government of India in the Ministry of Agriculture (now Food and Agriculture) No. F. 16-72/47-Py., dated the 8th November, 1948.”

The motion was adopted.

*Introduced with the recommendation of the President.